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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/32/2016

NAME OF THE PETITIONER(S) : K.R.Reshma Sawni

NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S-SANTHOSH
For Mr. P. Gindharan

4th Respondent

Santhosh

2. For
Hari Shankar Marri
Sandeep Kumar

Counsel for Petitioner

Sandeep Kumar

3. B. Ullasa Velan

Counsel for Resp

B. Ullasa Velan

ORDER

Shri Sandeep Kumar, counsel for petitioner present. Shri B Ullasa Velan, Counsel for R1 to R3 and Shri S Santhosh, representing counsel for R4 present. Counsel for petitioner moved IA 67/2017 praying for appointment of Commissioner Advocate and furnished copy of the same to the respondents. Counsel for respondents prayed time for filing counter in IA 67/2017. Time extended at request. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)